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PUBLISHED BY AUTHORITY

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No. 11] NEW DELHI, SATURDAY, MARCH 17—MARCH 23, 2007 (PHALGUNA 26, 1928)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation).

भाग III—खण्ड 2

[PART III—SECTION 2]

[पेटेंट कार्यालय द्वारा जारी की गई डिजाइनों से सम्बन्धित अधिसूचनाएं और सूचनाएं]
[Notifications and Notices Issued by the Patent Office relating to Designs]

THE PATENT OFFICE DESIGNS

Kolkata, the 17th March 2007

ADDRESSES OF THE OFFICES OF THE PATENT OFFICE

The Patent Office has its Head Office at Kolkata and other Offices at Mumbai, Delhi and Chennai as shown below:—

1. The Patent Office,
Government of India
Boudhik Sampada Bhawan, Near Antop
Hill Post Office, S.M. Road,
Antop Hill, Mumbai-400 037
Phone No. (022) 24137701
Fax (022) 24130387
E-mail: mumbai-patent@nic.in

2. The Patent Office Delhi,
Boudhik Sampada Bhawan,
Plot No. 32, Sector-14, Dwarka,
New Delhi-110 075. INDIA.
Phone Nos. (011) 2808 1922, 2808 1923,
2808 1924, 2808 1925.
Fax (011) 2808 1920.
E-mail: delhi-patent@nic.in

3. The Patent Office Chennai,
Intellectual Property Rights Building,
Industrial Estate Sidco Rmd Godown
Area, Adjacent to Eagle Flask,
G. S. T. Road, Guindy, Chennai-600 032, INDIA.
Phone No. 2232-2824/2825
Fax : (044) 2232-2878
E-mail: chennai-patent@nic.in

4. The Patent Office Kolkata (Head Office),
Boudhik Sampada Bhawan,
CP-2, Sector-V, (Behind National Test House),
Salt Lake City,
Kolkata-700 091, INDIA.
Phone Nos. (033) 2367 1943, 2367 1944, 2367 1945,
2367 1946, 2367 5092, 2367 5093, 2367 7138.
Fax : 2367 1988
E-mail: kolkata-patent@nic.in
Website: <http://www.ipindia.nic.in>

All applications, notices or other documents or any fees required by the Designs Act, 2000 and the Design Rules, 2001 will be received as per Rule 3 of the Design Rules, 2001 at the office of The Patent Office.

Fees : The fees may either be paid in cash or may be sent by Bank Draft or Cheques payable to the Controller of Patents or Controller of Designs drawn on a Scheduled Bank.

पेटेंट कार्यालय

डिजाइन

कोलकाता, दिनांक 17 मार्च 2007

पेटेंट कार्यालय के कार्यालयों के पते

पेटेंट कार्यालय का प्रधान कार्यालय कोलकाता में तथा अन्य कार्यालय मुम्बई, दिल्ली और चेन्नई में निम्नलिखित पते पर स्थित हैं:--

1. पेटेंट कार्यालय, भारत सरकार
बौद्धिक संपदा भवन,
एनटोप हिल डाकघर के समीप,
एस. एम. रोड,
एनटोप हिल, मुम्बई - 400 037,
फोन : (022) 2413 7701,
फैक्स : (022) 2413 0387
ई. मेल : mumbai-patent@nic.in
2. पेटेंट कार्यालय दिल्ली,
बौद्धिक संपदा भवन,
प्लॉट नं. 32, सेक्टर-14, द्वारका,
नई दिल्ली - 110 075.
फोन : (011) 2808 1922, 2808 1923,
2808 1924, 2808 1925.
फैक्स : (011) 2808 1920.
ई. मेल : delhi-patent@nic.in

3. पेटेंट कार्यालय चेन्नई,
इंटेलेक्चुअल प्रोपर्टी राइट्स बिल्डिंग,
इंडस्ट्रियल इस्टेट,
एसआईडीसीओ आरएमडी गोडाउन एरिया,
एडजसेन्ट टु ईगल फ्लास्क,
जी.एस.टी. रोड, गायन्डी,
चेन्नई-600 032. भारत।
फोन : (044) 2232-2824/2825.
फैक्स : (044) 2232-2878.
ई. मेल : chennai-patent@nic.in

4. पेटेंट कार्यालय कोलकाता (प्रधान कार्यालय),
बौद्धिक संपदा भवन,
सीपी-2, सेक्टर-V,
(नेशनल टेस्ट हाउस के पीछे),
साल्ट लेक सिटी,
कोलकाता-700 091, भारत.
फोन : (033) 2367-1943, 2367 1944, 2367 1945,
2367 1946, 2367 5092, 2367 5093, 2367 7138.
फैक्स : 2367 1988.
ई. मेल : kolkata-patent@nic.in
वेबसाइट: <http://www.ipindia.nic.in>




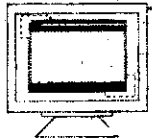
डिजाइन अधिनियम, 2000 तथा डिजाइन नियम, 2001 द्वारा वांछित सभी आवेदन, सूचनाएं या अन्य दस्तावेज या कोई शुल्क डिजाइन नियम, 2001 के नियम 3 के अनुसार पेटेंट कार्यालय में स्वीकृत होंगे।

शुल्क : शुल्क या तो नकद रूप में या "Controller of Patents" अथवा "Controller of Designs" के नाम में देय बैंक ड्राफ्ट या चेक के द्वारा भेजी जा सकती है जो उसी स्थान के किसी अनुसूचित बैंक में प्रदत्त हो जहां उपयुक्त कार्यालय स्थित है।






REGISTRATION OF DESIGNS

The following designs have been registered. They are open for public inspection from the date of registration. (Colour combination if any, is not shown in the representation)

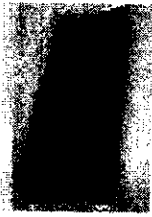
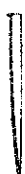
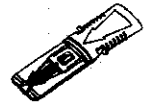


The date shown in the following each entry is the date of registration.

Class	10-06	No.203443. RAJINDERA ENGINEERS (INDIA), OF C-113, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA "BICYCLE BELL" 7 TH MARCH 2006	
Class	14-99	No.201930. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCIITY, U.S.A.)	
Class	09-01	No.196435. MANJUSHREE EXTRUSIONS LTD., 143, C-5 BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE: -560099, KARNATAKA, INDIA, "JAR WITHOUT LID" 29 JULY 2004	
Class	14-99	No.201965. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCIITY, U.S.A.)	

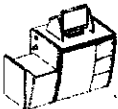




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Class	19-06	No.203987. MERZ & KRELL GmbH & CO. KgaA, OF BAHNHOFSTRASSE 57, 64401 GROSS-BIEBERAU, GERMANY., "OPERATING BUTTON FOR A WRITING INSTRUMENT" 25 OCTOBER 2005 (RECIPROCITY,GERMANY)	
Class	28-03	No.203666. OSIM INTERNATIONAL LTD., 65 UBI AVENUE 1, OSIM HEADQUARTERS, SINGAPORE 408939, "ELECTRICAL MUSCLE STIMULATION EMS MASSAGING APPARATUS" 14 SEPTEMBER 2005 (RECIPROCITY, REPUBLIC OF SINGAPORE).	
Class	06-01	No.203665. OSIM INTERNATIONAL LTD., 65 UBI AVENUE 1, OSIM HEADQUARTERS, SINGAPORE 408939, "MP 3 PLAYER" 14 SEPTEMBER 2005 (RECIPROCITY, REPUBLIC OF SINGAPORE)	
Class	14-03	No.203664. OSIM INTERNATIONAL LTD., 65 UBI AVENUE 1, OSIM HEADQUARTERS, SINGAPORE 408939, "MP 3 PLAYER" 14 SEPTEMBER 2005 (RECIPROCITY, REPUBLIC OF SINGAPORE)	
Class	06-03	No.203308. JACOB THOMAS, PATHUPALLIL (H) POKKUNNAM P.O., KOTTAYAM DISTRICT, KERALA, INDIA. "DINING TABLE" 27 FEBRUARY 2006	






Contd...P/3.

Class	25-01	No.203449. NIYAZ TIMBER & WOOD INDUSTRIES AT KALLADIPATTA (PO), ONGALLUR, PATTAMBI, PALAKKAD DIST. KERALA-679313, INDIA. "BEAM USED FOR CONSTRUCTION PURPOSES" 7 TH MARCH 2005	
Class	19-06	No.203989. MERZ & KRELL GmbH & CO. KGaA, OF BAHNHOFSTRASSE 57, 64401 GROSS-BIEBERAU, GERMANY. "CIRCUMFERENTIALLY CURVED CLIP FOR A WRITING INSTRUMENT" 25 OCTOBER 2005 (RECIPROCITY, GERMANY)	
Class	09-01	No.203846. RECKITT BENCKISER (AUSTRALIA) PTY LIMITED, AN AUSTRALIAN COMPANY OF 44 WHARD ROAD, WEST RYDE, NEW SOUTH WALES 2114, AUSTRALIA. "INSECTICIDE REFILL DEVICE" 10 OCTOBER 2005 (RECIPROCITY, EUROPEAN COMMUNITY)	
Class	36-06	No.203797. GM DAEWOO AUTO & TECHNOLOGY COMPANY, NATIONALITY REPUBLIC OF KOREA, OF 199-1 CHEONGCHEON-DONG, BUPYUNG-GU, INCHEON 403-714, REPUBLIC OF KOREA "REAR COMBINATION LAMP OF CAR" 30 SEPTEMBER 2005 (RECIPROCITY, KOREA)	
Class	11-01	No.203786. EMBEE DIAMOND TECHNOLOGIES INC., A CANADIAN COMPANY, OF #606-5018, 49 TH STREET, YELLOWKNIFE, NT, XIA 3R6, CANADA. "GEMSTONE" 26 SEPTEMBER 2005 (RECIPROCITY, U.S.A.)	






Contd...P/4.

Class	10-04	No.203763. USTER TECHNOLOGIES AG., A WILSTRASSE 11, CH-8610 USTER, SWITZERLAND "CONSOLE OR SUPPORT FOR THE YARN TESTER" 8 TH SEPTEMBER 2005 (RECIPROCITY, SWISS)	
Class	08-06	No.204182. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	08-06	No.204181. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	08-06	No.204179. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	08-06	No.204180. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	





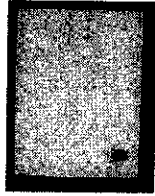
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Class	08-06	No.204178. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	02-04	No.203460. TRELA FOOTWEAR EXPORTS PVT. LTD., OF D-38, SITE-C, INDUSTRIAL AREA, SIKANDRA, AGRA-282 007, U.P., (INDIA). "SOLE FOR FOOTWEAR" 9 TH MARCH 2006	
Class	13-03	No.203927. LEADING POINT POWERTRONICS CO., S-11, OKHLA INDUSTRIA AREA, PHASE-II, DELHI-110 020, INDIA, "ADAPTOR" 18 TH APRIL 2006	
Class	13-03	No.203926. LEADING POINT POWERTRONICS CO., S-11, OKHLA INDUSTRIA AREA, PHASE-II, DELHI-110 020, INDIA, "ADAPTOR" 18 TH APRIL 2006	
Class	13-03	No.203925. LEADING POINT POWERTRONICS CO., S-11, OKHLA INDUSTRIA AREA, PHASE-II, DELHI-110 020, INDIA, "ADAPTOR" 18 TH APRIL 2006	





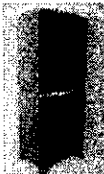
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Class	08-06	No.204170. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	19-06	No.204311. ANAND INTERNATIONAL, AT 76A & B, GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVILI (WEST), MUMBAI 400067, MAHARASHTRA STATE, INDIA. "BALL POINT PEN" 19 MAY 2006	
Class	19-06	No.204312. ANAND INTERNATIONAL, AT 76A & B, GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVILI (WEST), MUMBAI 400067, MAHARASHTRA STATE, INDIA. "BALL POINT PEN" 19 MAY 2006	
Class	14-01	No. 27. MATSUSHITA ELECTRIC INDUSTRIAL CO. LTD., OF 1006, OAZA KADOMA, KADOMASHI-KU, CHUO-KU, TOKYO 143-8501, JAPAN. "DIGITAL AUDIO CASSETTE PLAYER FOR AUTOMOBILE" 4 TH MAY 2006	
Class	08-06	No.204169. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	


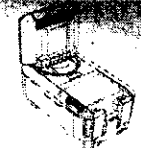
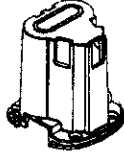
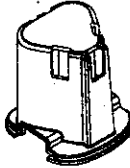

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Class	08-06	No.204171. M/S. KICH MARKETING PVT. LTD., AT YOGESHWAR MAIN ROAD, ATIKA, DHEBAR ROAD, (SOUTH), RAJKOT-2, GUJARAT, INDIA, "DOOR HANDLE" 15 TH MAY 2006	
Class	14-03	No.203768. NOKIA CORPORATION OF KEILALAHDENTIE 4, FIN-02150 ESPOO, FINLAND "HANDSET" 5 TH OCT. 2005 (RECIPROCITY, FINLAND)	
Class	20-01	No.203742. EUREKA FORBES LIMITED, OF 143, C-4, BOMMASANDRA INDUSTRIAL AREA, OFF HOSUR ROAD, ANEKAL, TALUK, BANGALORE 562158, KARNATAKA, INDIA. "VENDING MACHINE STAND FOR TREATED WATER" 3 RD APRIL 2006	
Class	23-01	No.203741. EUREKA FORBES LIMITED, OF 143, C-4, BOMMASANDRA INDUSTRIAL AREA, OFF HOSUR ROAD, ANEKAL, TALUK, BANGALORE 562158, KARNATAKA, INDIA. "WATER FILTER CUM PURIFIER" 3 RD APRIL 2006	
Class	23-01	No.203740. EUREKA FORBES LIMITED, OF 143, C-4, BOMMASANDRA INDUSTRIAL AREA, OFF HOSUR ROAD, ANEKAL, TALUK, BANGALORE 562158, KARNATAKA, INDIA. "WATER FILTER CUM PURIFIER" 3 RD APRIL 2006	

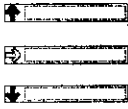
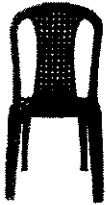
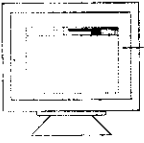
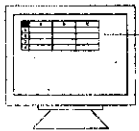

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Class	23-01	No.203743. EUREKA FORBES LIMITED, OF 143, C-4, BOMMASANDRA INDUSTRIAL AREA, OFF HOSUR ROAD, ANEKAL, TALUK, BANGALORE 562158, KARNATAKA, INDIA. "WATER FILTER CUM PURIFIER" 3 RD APRIL 2006	
Class	06-01	No.203997. NILKAMAL PLASTICS LTD., OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA(D & N.H.), (U.T.), INDIA, "CHAIR" 25 TH APRIL 2006	
Class	06-01	No.203998. NILKAMAL PLASTICS LTD., OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA(D & N.H.), (U.T.), INDIA, "CHAIR" 25 TH APRIL 2006	
Class	06-04	No.203996. NILKAMAL PLASTICS LTD., OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA(D & N.H.), (U.T.), INDIA, "CUPBOARD" 25 TH APRIL 2006	
Class	06-04	No.203995. NILKAMAL PLASTICS LTD., OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA(D & N.H.), (U.T.), INDIA, "CUPBOARD" 25 TH APRIL 2006	

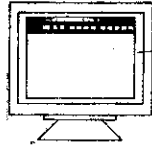
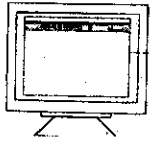
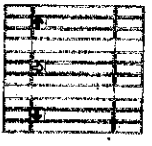
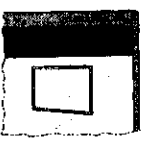
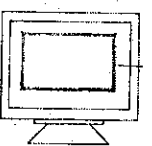
Contd. P/9.

Class	07-02	No.203928. HITECH APPLIANCES, S-22, GALI NO.1, BADLI INDUSTRIAL AREA, DELHI-110042, INDIA "LIQUID PETROLEUM GAS OVEN BODY" 18 TH APRIL 2006	
Class	14-01	No.203394. BUNDESDRUCKEREI GMBH, ORANIENSTRASSE 91 10958 BERLIN GERMANY, "VISUALIZATION DEVICE" 6 TH SEPTEMBER 2005 (RECIPROCITY, GERMANY)	
Class	13-02	No.204007. MOBILETRON ELECTRONICS CO., LTD., 39, SEC.3, CHUNG-CHING RD., TA-YA, TAICHUNG HSIEN, TAIWAN 428, R.O.C. "TOP SHELL OF BATTERY PACK FOR POWER TOOL" 24 TH APRIL 2006.	
Class	13-02	No.204006. MOBILETRON ELECTRONICS CO., LTD., 39, SEC.3, CHUNG-CHING RD., TA-YA, TAICHUNG HSIEN, TAIWAN 428, R.O.C. "TOP SHELL OF BATTERY PACK FOR POWER TOOL" 24 TH APRIL 2006	
Class	14-99	No.202613. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	

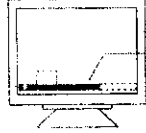
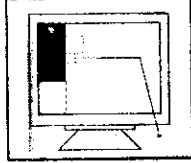

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Class	14-99	No.202612. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	06-01	No.204000. NILKAMAL PLASTICS LTD., OF SURVEY NO.-354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA-KHANVEL ROAD, VILLAGE VASONA, SILVASSA(D & N.H.), (U.T.), INDIA, "CHAIR" 25 TH APRIL 2006.	
Class	14-99	No.202597. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.202592. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.202595. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	

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Class	14-99	No.202587. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.202585. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.202578. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.203556. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.202580. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 30 TH JUNE 2005 (RECIPROCITY, U.S.A.)	

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Class	14-99	No.201967. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.201966. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCITY, U.S.A.)	
Class	14-99	No.201964. MICROSOFT CORPORATION, OF ONE MICROSOFT WAY, REDMOND, WASHINGTON, 98052, U.S.A., "DISPLAY SCREEN" 22 ND APRIL 2005 (RECIPROCITY, U.S.A.)	

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